

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-504

IB-541/ND/2023
IA/1728/2024, IA/1655/2024

IN THE MATTER OF:

Intellicity Business Park Pvt. Ltd. Through RP

....Applicant

Vs.

Ascot Projects Pvt. Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 09.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Ishaan Mukherjee, Adv. in IA/1655/2024
Mr. Sumesh Dhawan, Ms. Vatsals Kak, Mr. Shaurya
Shyam, Advs.
Mr. Kumar Mihir, Adv. in IA/1728/2024
For the Respondent : Mr. Anirban Bhattacharya, Mr. Rajeev Chowdhary,
Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

IA/1655/2024:-

Ld. Counsel on behalf of Applicant is present and submitted that the arguing counsel is on his legs before the Hon'ble NCLAT and therefore, sought adjournment. Ld. Counsel on behalf of non-Applicant is present. In view of the request made by Ld. Counsel on behalf of Applicant, list the matter on **13.08.2024.**

IA/1728/2024:-

List this application on **13.08.2024.**

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**